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Title : Need to give instructions to banks for enhancing loan amount to students opting for teachers training.

SHRI J.M. AARON RASHID (PERIYAKULAM): I thank the hon. Deputy Speaker for giving me an opportunity to speak a few words in this august House regarding sanction of funds for the growth of students education. ...(*Interruptions*). Our UPA Government has sanctioned more than Rs.1 lakh crores for education. The scheme is welcomed and appreciated by every individual since the Union Government is giving utmost priority to the education sector under the able leadership of our hon. Prime Minister and the auspicious guidance of Madam Sonia Gandhi. But those who undergo teacher training course are being neglected. Our banks are sanctioning Rs.25,000 to a small trader; but it is a matter of surprise that those who are undergoing teacher training course is sanctioned only Rs.5,000. A layman also knows that for admitting his son in a kindergarten school, he has to pay Rs.50,000 or Rs.1 lakh. They have to pay Rs.2,000 as monthly fees. But teachers training course being two year course, how can the student afford to complete the course with a loan of Rs.5,000? The hon. Minister is also sitting in the House, I would draw the attention of the hon. Minister and request him to look into this matter. The Government has to give Rs.30,000 or Rs.50,000 per year for the students of teacher training course so that they can complete their studies without any hassle or hurdle.

Teaching profession is a noble profession. Teachers are the people who groom and mould the future citizens of this country. They are the people who will be teaching ethics, morals and values of this great democratic country. Hence, they have to be given more importance. I once again request that suitable instructions may please be given to the bankers in this regard.

I welcome the move of the Tamil Nadu Government to arrest the person who has spoken in favour of banned outfit, LTTE, who are the killers of Rajiv Gandhi. Whoever speaks in favour of LTTE and against the Government of India, they have to be arrested. Recently, in Rameshwaram, Tamil cinema directors like Cheran, Sreeman, Ameer and others have made very anti-inflammatory and anti-national speeches. They have to be arrested. The Central Government have to give suitable instructions to the State Government to arrest them. However big the persons maybe, whatever the party he may belongs to, whoever speaks in favour of the internationally banned outfit, LTTE and whoever welcomes the anti-national speeches, whoever praises the leadership of LTTE Supermo, Prabhakar have to be arrested. They have to be brought to book. This is not only the wish of each and every Tamilian but also the Congressmen. ~~Thank you, Sir.~~

MR. DEPUTY-SPEAKER:

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Shri Thangkabalu, you can associate with him but you have to give a slip.